

GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 24th of December, 2025

S.O 324 .-In exercise of the powers conferred under Section 473 of the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 read with S.O 2506 (E) of 2024 dated 28th of June 2024 issued by the Ministry of Home Affairs, Government of India, the Lieutenant Governor is pleased to order that the remaining term of imprisonment of the life convict prisoner, namely Joginder Paul S/o Mohan Lal R/o Kalidah, Tehsil Sunderbani District Rajouri, J&K, convicted for the offence under section 302 RPC, arising out of FIR No. 26/2008 of P/S Suderbani having completed more than 15 years of imprisonment as on 30.09.2025 (excluding remission), shall be remitted with effect from the date of issuance of this notification, subject to the following conditions:

- a. That he will maintain peace, good character and behavior in the society at all times.
- b. That he will not indulge into any unlawful activity which is prejudicial to the maintenance of the public order or security of State.
- c. That he will not intimidate any member/relative of victims' family in any manner, whatsoever.
- d. That he will ensure his presence before the concerned Police Station once in six months.
- e. That he will furnish, both surety bond and personal bond, to the satisfaction of concerned Superintendent Jail before his release.
- f. That the Police Station concerned will keep watch on the activities of the released prisoner.

In case of violation of any of the above condition(s), his premature release shall be liable for cancellation.

By Order of the Lieutenant Governor.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

No. HOME-Jail/117/2025-10-HOME [CC- 7679322]

Dated: 24.12.2025

Copy to the:

1. Director General of Police, J&K.

2. Director General of Prisons, J&K.
3. Additional Director General of Police, CID, J&K.
4. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
5. Administrative Secretary, General Administration Department.
6. Divisional Commissioner, Kashmir.
7. Divisional Commissioner, Jammu.
8. Director, Archives, Archaeology and Museums, J&K.
9. Director Information, J&K with the request to have the notification published in the leading dailies of the UT of J&K.
10. Secretary to the Government, Department of Law, Justice and PA (w.7 s.c).
11. Pvt. Secretary to the Chief Secretary, J&K.
12. Pvt. Secretary to the Principal Secretary to the Government, Home Department.
13. Concerned file.
14. Stock file (w.2.s.c).

Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


Under Secretary to the Government,
Home Department.